

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2172
ANSWERED ON:29.08.2007
ASSISTANCE TO COMMON EFFLUENT TREATMENT PLANT
Sugavanam Shri E.G.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Tamil Nadu for grant of financial assistance for Common Effluent Treatment Plant (CETPs) meant for tannery and textile dyeing units;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (c) The Tamilnadu Water Investment Company Limited (TWICL) are implementing a project relating to setting up of Common Effluent Treatment Plant (CETP) at Tirupur at a total cost of Rs. 42100 lacs and have sought financial assistance of Rs. 3000 lacs from the Assistance to States for Infrastructure Development of Exports (ASIDE), a Scheme under the Ministry of Commerce and Industry. The balance of Rs. 39100 lacs is to be contributed by Promoters and loans. The Government of Tamil Nadu has sponsored the proposal and have sanctioned Rs. 1000 lacs from the State component of ASIDE Scheme.

The proposal has been considered by Empowered Committee (EC) of the Department of Commerce and Rs. 3000 lacs have been approved as the contribution of Department of Commerce under Central component of the ASIDE Scheme.

The Ministry of Environment and Forests has also a scheme for setting up or upgradation of the CETPs, where a central subsidy of 25% of project cost is provided . The Tamil Nadu Pollution control Board (TNPCB) has recently forwarded a proposal , which was considered by the Expert Committee . The additional information for considering the proposal , as decided in the expert committee, is still awaited from the TNPCB.